were held between Planning Commission and CAG on issues relating to accountability of Plan funds wherein important audit findings on major flagship Programmes such as National Rural Employment Guarantee Programme Act (NREGA), National Rural Health Mission (NRHM) and Mid Day Meal Scheme, were deliberated up on.

Additionally, the Planning Commission has launched a plan scheme called 'Plan Accounting and Public Finance Management System' (PA&PFMS) in April, 2008 which is being implemented by the Comptroller General of Accounts (CGA). The objective of the Scheme is to establish a meaningful Management Information System (MIS) and Decision Support System (DSS). The PA&PFMS was started with the institution of sanction ID process wherein all sanctions/funds disbursed under the Centrally Sponsored and Central Sector Plan Schemes are identified through a unique Sanction ID. The new system also involved mapping of Account Heads with the Plan Schemes and linking of Sanction ID generation with payments. Approximately 70,000 Sanction IDs were issued during 2008-09 covering more than 1000 Plan Schemes and over 20,000 implementing agencies. This has enabled the generation of information on releases of funds for Plan Schemes of the Government of India.

Setting up of National Transport Development Policy Committee

4555. SHRI A. ELAVARASAN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has proposed to set up a National Transport Development Policy Committee to create an environment that encourage competitive pricing and coordination between alternative mode of transport;
 - (b) if so, the details thereof;
- (c) whether the Committee assess the investments of the transport sector and identify the role of States and private sectors in meeting the investment; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) to (d) Yes, Sir, a high level Committee has been set up under the Chairmanship of Shri Rakesh Mohan. A copy of Terms of Reference of the Committee is enclosed as Statement.

Statement

F. No. 571/2/3/2010-Cab.III
Government of India
Cabinet Secretariat
Rashtrapati Bhawan

New Delhi, the 11th February, 2010

OFFICE MEMORANDUM

Subject: Setting up of the National Transport Development Policy Committee as a High Level Committee.

It has been decided to constitute a High Level Committee, the National Transport

Development Policy Committee (NTDPC) under the chairmanship of Shri Rakesh Mohan who will hold this assignment in an Honorary capacity with the status of a Minister of State.

- 2. The Terms of Reference of the Committee will be as under:
 - (i) To assess the transport requirements of the economy for the next two decades in the context of economic, demographic and technological trends at local, national and global levels.
 - (ii) To recommend a comprehensive and sustainable policy for meeting the transport requirements keeping in view the comparative resource cost advantages of various modes of transport *i.e.* road, rail, air, shipping and inland water transport with a special focus on the modes that have developed less than economically desirable and the need to:—
 - (a) encourage a rational mix of various modes of transport in order to minimize the overall resource cost to the economy,
 - (b) ensure balance between the ability of transport to serve economic development and to conserve energy, protect the environment, promote safety, and sustain future quality of life,
 - (c) ensure universal rural connectivity,
 - (d) address the special problems of remote and difficult areas on the one hand and of urban and metropolitan areas on the other, and
 - (e) adopt and evolve suitable technologies for cost effective creation, economical maintenance and efficient utilization of transport assets.
 - (iii) To assess the investment requirements of the transport sector and to identify the roles of State and private sector in meeting these investment needs and to suggest measures for greater commercial orientation of transport services. In this context the Committee should pay particular attention to reviewing the experience with the PPP approach or suggest ways of modifying it further.
 - (iv) To examine the laws, rules and regulations pertaining to various modes of transport and traffic and to suggest measures for strengthening their enforcement in the interest of the community and streamlining the procedures and processes in line with the needs of a fast growing modern economy.
 - (v) To identify areas where data base needs to be improved in order to formulate and implement policy measures recommended by the Committee.
 - (vi) To suggest measures to improve the capacity to evolve and implement projects.
 - (vii) To suggest measures for implementing various components of the recommended policy within a specified time frame.
 - (viii) To recommend any other measure which the Committee consider relevant to the items (i) and (vii) above.

- The Committee may get special studies carried out by expert bodies. The Headquarters of the Committee will be at New Delhi. The Committee may visit such places and consult such stakeholders and experts as may be considered necessary for its work. The tenure of the Committee shall be 18 months.
- The Committee will be serviced by the Planning Commission.
- The composition of the NTDPC shall be as under:

Chairman

Shri Rakesh Mohan (in Honorary capacity, with status of MoS).

Members:

- (1)Chairman, Railway Board
- (2)Secretary, Ministry of Urban Development
- Secretary, Ministry of Road Transport and Highways
- (4) Secretary, Ministry of Civil Aviation
- (5) Secretary, Ministry of Shipping
- Secretary, Department of Financial Services
- (7) Secretary, Ministry of Coal
- (8) Secretary, Ministry of Power
- (9) Secretary, Ministry of Petroleum and Natural Gas
- (10) Adviser to Deputy Chairman, Planning Commission
- (11) Chairman, RITES
- (12) Shri K.L. Thapar, Chairman, Asian Institute of Transport Development
- (13) Shri M. Ravindra, former Chairman, Railway Board
- (14) Shri S. Sundar, former Secretary, Transport and Shipping
- (15) Shri D.P. Gupta, former DG Roads
- (16) Prof. Dinesh Mohan, IIT Delhi
- (17) Shri Bharat Seth, MD, Great Eastern Shipping
- (18) Dr. Rajiv B. Lall, MD, IDFC
- (19) Shri Mohandas Pai, Infosys
- (20) Shri Cyrus Guzder, Chairman, AFL Group
- (21) Senior Consultant (Transport), Planning Commission as Member Secretary

Sd./-

(Puneet Agarwal) Deputy Secretary

Tele: 23016576

Chairman and Members of the Committee.

Copy forwarded to:-

- (1) Shrimati Sudha Pillai, Secretary, Planning Commission.
- (2) Shri Davinder P.S. Sandhu, Director, Prime Minister's Office with Reference to their U.O. No. 430/31/C/12/2010-ES.I, dated 9.2.2010.

Sd./-(Puneet Agarwal) Deputy Secretary

Details of funds allotted for Gujarat

4556. SHRI NATUJI HALAJI THAKOR: Will the PRIME MINISTER be pleased to state:

- (a) the details of funds allocated by Government for various Centrally aided sponsored development schemes during the last three years to Gujarat and rest of the other States;
- (b) the scheme-wise details of funds disbursed and funds deposited to Bharuch, Surat, Rajkot, Mehsana and Amroli of Gujarat State for the purpose;
 - (c) whether any social audit is conducted to assess the impact of these schemes; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) The funds allocated to Gujarat for various Centrally Sponsored Schemes during 2007-08, 2008-09 and 2009-10 were Rs. 3768.88 crore, Rs. 4293.50 crore and Rs. 3584.00 crore (provisional) respectively. The funds allocated (BE) for the Centrally Sponsored Schemes for rest of other States were Rs. 80335.83 crore in 2007-08, Rs. 97530.57 crore in 2008-09 and Rs. 133553.21 crore in 2009-10.

- (b) Finance Department of the State Government disburses grants to the Administrative departments concerned.
- (c) and (d) Implementation of Centrally Sponsored Scheme (CSS) in States/UTs is monitored by the respective Central Ministries/Departments concerned. Accordingly, the Planning Commission have requested all the Central Ministries/Departments in December, 2009 to undertake social audit for all Centrally Sponsored Schemes coming under their purview.

Problems of domestic power equipment manufacturers

4557. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has formed a Committee to look into the constraints faced by the domestic power equipment manufacturers; and